

IT



THE HIGH COURT OF KERALA

62262

Kochi : 682 031
Dated :12-07-2018

PROCEEDINGS

High Court Establishment- filling up of vacancies in various categories of Typist Copyists, High Court - orders issued.

Read: 1. Rule 20(1)(b) of the Kerala High Court Service Rules, 2007.
2. Rule 23(d) of Part I, Kerala Service Rules.

Order No. A6-69257/2014

1. Smt. P. L. Shima, Typist Copyist Grade I, High Court, in the scale of pay of ₹22,200 – 48,000 with Special Allowance of ₹400/- p.m., is promoted and appointed as Senior Grade Typist Copyist in the High Court in the scale of pay of ₹26,500 – 56,700 with the same Special Allowance w.e.f. **01-07-2018** consequent on the retirement of Smt. Preetha P.G., Senior Grade Typist Copyist.
2. The following Typist Copyists Grade II in the scale of pay of ₹19,000 - 43,600 with Special Allowance of ₹400/- p.m., are promoted and appointed as Typist Copyist Grade I in the scale of pay of ₹22,200 – 48,000 with the same Special Allowance w.e.f. **01-07-2018**, for the vacancies mentioned against their names.

Sl. No	Name	Vacancy
1	Smt. Gracy K.A.	Consequent on the retirement of Smt. Annie T.X., Typist-Copyist Grade I w.e.f. 30.06.2018 A.N.
2	Smt. Rajitha K.P.	Vice Smt. P.L. Shima, Typist-Copyist Grade I promoted as Senior Grade Typist-Copyist w.e.f 01.07.2018.

(By Order)


G. Rathi
Deputy Registrar

To,

- The persons concerned (to be acknowledged on the O/C)
- The Deputy Registrar in charge of Copying Section, High Court.
- The Assistant Registrar in charge of Copying Section, High Court.
- The Section Head, Copying Section, High Court.
- The Confidential Assistants to the Registrars and Additional Registrar
(General Administration), High Court.
- The 'G' (Accounts I & II) Sections, High Court.
- The Finance Wing, High Court.
- ✓ The IT Section, High Court (for publishing in the website)
- The A4 seat, High Court.
- The Administrative Records Section, High Court.
- The file.